

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 27
(TO BE ANSWERED ON THE 3rd February 2025)

NEW AIRPORT IN THE STATE OF TELANGANA

27. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has taken any steps to set up new airport in the State of Telangana besides the existing one in Hyderabad;
- (b) if so, the details thereof;
- (c) whether Government has fixed any tentative time by when to make the new airport operational?;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (e): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre feasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

GoI however has not received any proposal for 'Site Clearance' under GFA Policy either from State Government of Telangana or any Airport Developer for development of Greenfield Airports in the State of Telangana. Further, as per the GFA Policy, the responsibility for implementation of the Greenfield airport projects including land acquisition, R&R, funding etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances including environmental clearances, financial closure etc.

On the request of Government of Telangana, Airports Authority of India (AAI) has conducted Pre-feasibility Study for development of Greenfield airport at the

proposed site in Bhadradi Kothagudem in January, 2025.
